

DIVISION BENCH  
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/161(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> APRIL 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | THE REGISTRAR OF COMPANIES WEST BENGAL<br>VS<br>RAAHI TRADING PRIVATE LIMITED |
| UNDER SECTION    | SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY                           |

**Appearance(via video conference/physically)**

Mr. Ajay Chaubey, Adv.

] For the RoC, West Bengal

**ORDER**

1. Ld. Counsel appearing for the RoC, West Bengal seeks two weeks' time to take steps for effecting service upon unserved respondents. Let the needful be done within the said time positively.
2. Post this matter thereafter on **26.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**